

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:
1. Shri Bhanu Bhushan, Member
2. Shri R. Krishnamoorthy, Member

Petition No.3/2008

In the matter of

Application for grant of inter-State trading licence in electricity to Jain Energy Limited.

And in the matter of

Jain Energy Limited, Kolkata

..Applicant

The following were present:

1. Shri K.S.Arora, JEL
2. Shri H.K.Kandoi, JEL

**ORDER
(DATE OF HEARING: 18.3.2008)**

Heard representatives of the applicant.

2. The applicant is directed to file the following documents for further clarification latest by 25.4.2008 duly supported by affidavit:-

- (a) Business activities undertaken and being undertaken by the applicant;
- (b) Bank statement for the years 2006-07 and 2007-08;
- (c) Details of purpose of utilization of the share premium amount;
and
- (d) Details of loans and advances amounting to Rs. 599.85 lakh shown in the special balance sheet as on 31.12.2007.

3. List for further directions on 22.5.2008.

Sd/-

sd/-

**(R.KRISHNAMOORTHY)
MEMBER**

**(BHANU BHUSHAN)
MEMBER**

New Delhi dated the 18th March 2008